GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 574 TO BE ANSWERED ON 04.12.2025

BENEFICIARIES UNDER ESI SCEME

574. SHRI SANJAY SETH:

Will the Minister of Labour and Employment be pleased to state:

- (a) the status of the Employees' State Insurance (ESI) scheme and the number of insured persons, State-wise;
- (b) the number of ESI beneficiaries and dispensaries/hospitals in Uttar Pradesh;
- (c) the number of ESI-covered establishments and insured persons in that State;
- (d) whether Government plans to establish an ESI dispensary or hospital in each district; and
- (e) the steps taken to extend ESI benefits to workers in the unorganised sector?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (e): The Employees' State Insurance (ESI) Scheme framed under Employees' State Insurance Act, 1948 is applicable to all factories and establishments having ten or more employees, drawing wages up to Rs 21,000/- (Rs. 25,000/- for Persons with disability). ESI Scheme has been extended in 687 districts across the country. The total number of Insured Persons (IPs) including Uttar Pradesh covered under ESI Scheme as on 31.03.2025 is 3.84 crore (provisional). The state-wise details are placed at Annexure.

The numbers of ESI hospitals and dispensaries in Uttar Pradesh as on 31.03.2025 are 16 and 98 respectively. The number of ESI beneficiaries and number of establishments in Uttar Pradesh as on 31.03.2025 are 12,13,590 and 2,20,300 respectively.

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Setting up of ESI Hospital or dispensary is an ongoing process. ESIC gives approval for setting up of new ESI hospitals and dispensaries based on population of Insured Persons in an area in accordance with the norms of ESIC. ESIC has also collaborated with Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to provide secondary and tertiary care medical services to ESI beneficiaries through PMJAY empaneled hospitals in the country at places where ESI medical services are not adequately available.

The Government has enacted Code on Social Security, 2020 with the goal to extend social security to all employees and workers either in the organized or unorganized sectors. The Code on Social Security, 2020 empowers Central Government to frame the scheme to extend the benefits of ESIC to the unorganized workers.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 574 FOR 04.12.2025 BY SHRI SANJAY SETH REGARDING BENEFICIARIES UNDER ESI SCHEME.

State-wise details of Insured Persons (IPs) as on 31.03.2025 (Provisional)

Sl. No.	State	No. of Insured Persons
1	Andhra Pradesh	14,28,110
2	Assam	3,42,000
3	Arunachal Pradesh	2,210
4	Meghalaya	16,130
5	Nagaland	5,360
6	Tripura	22,910
7	Manipur	5,350
8	Mizoram	3,160
9	Bihar	5,13,420
10	Chandigarh (UT)	1,42,120
11	Chattisgarh	6,27,260
12	Delhi	14,00,970
13	Goa	2,15,910
14	Gujarat, Dadra & Nagar Haveli & Daman & Diu	20,04,720
15	Haryana	29,24,310
16	H.P.	4,15,570
17	J & K and Ladakh	1,55,720
18	Jharkhand	5,54,980
19	Karnataka	35,33,300
20	Kerala & Lakshadweep	10,95,170
21	M. P.	12,99,080
22	Maharashtra	49,14,790
23	Odisha	10,90,420
24	Puducherry & Mahe & Yenam	1,20,400
25	Punjab	13,87,110
26	Rajasthan	17,38,060
27	Sikkim	27,540
28	Tamil Nadu	44,77,800
29	Telangana	19,15,700
30	Uttar Pradesh	31,27,810
31	Uttrakhand	7,07,130
32	West Bengal	22,21,360
	All India	3,84,35,880
